

**STATEMENTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD
CLASSES**

श्री राजेन्द्र गहलोत (राजस्थान) : महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (i) Statement showing Final Action Taken by the Government on the recommendations contained in Chapter I of the Twenty-Second Report (Seventeenth Lok Sabha) of the Committee on the action taken by the Government on the recommendations contained in the Fifteenth Report (Seventeenth Lok Sabha) of the Committee on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Canara Bank' pertaining to the Ministry of Finance (Department of Financial Services);
- (ii) Statement showing Final Action Taken by the Government on the recommendations contained in Chapter I of the Twenty-Third Report (Seventeenth Lok Sabha) of the Committee on the action taken by the Government on the recommendations contained in the Sixteenth Report (Seventeenth Lok Sabha) of the Committee on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Gas Authority of India Limited (GAIL)' pertaining to the Ministry of Petroleum and Natural Gas; and
- (iii) Statement showing Final Action Taken by the Government on the recommendations contained in Chapter I of the Twenty-Fifth Report (Seventeenth Lok Sabha) of the Committee on action taken by the Government on the recommendations contained in the Eighteenth Report (Seventeenth Lok Sabha) of the Committee on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL)' pertaining to the Ministry of Communications (Department of Telecommunications).

**REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES**

SHRI KAMAKHYA PRASAD TASA (Assam): Sir, lay on the Table, a copy (in English and Hindi) of the Twenty Ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2023-2024) on the Action Taken by the Government

on the recommendations contained in the Twenty Third Report (17thLok Sabha) of the Committee on “Review of Functioning of National Scheduled Castes Finance and Development Corporation (NSFDC)”.

STATEMENTS BY MINISTERS

Status of implementation of recommendations/observations contained in the 382nd and 384th Reports of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forest and Climate Change

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH):
Sir, I lay the following statements regarding :-

- (a) Status of implementation of recommendations/observations contained in the 382nd Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-24) of the Department of Scientific and Industrial Research (DSIR) pertaining to the Ministry of Science and Technology.
- (b) Status of implementation of recommendations/observations contained in the 384th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-24) of the Department of Space pertaining to the Ministry of Science and Technology.

Status of implementation of recommendations/ observations contained in the 332nd, 347th, 364th, 372nd and 379th Reports of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forest and Climate Change

THE MINISTER OF EARTH SCIENCES (SHRI KIREN RIJIJU): Sir, I lay the following